

1	2	3	4	5	6	7	8
3.	Maharashtra	Nil	719.93	719.93	Nil	304.41	304.41
4.	Goa	Nil	40.53	40.53	Nil	21.14	21.14
5.	Punjab	Nil	54.97	54.97	Nil	25.53	25.53
6.	Sikkim	0.03	0.36	0.39	0.12	1.21	1.33
7.	Arunachal Pradesh	–	–	–	Nil	162.28	162.28
8.	Assam (Bodoland)	Nil	94.49	94.49	Nil	46.1	46.1
9.	Nagaland	Nil	Nil	Nil	Nil	0.01	0.01
10.	Mizoram	Nil	Nil	Nil	Nil	Nil	Nil
TOTAL		0.03	910.28	910.31	0.12	560.67	560.8

#### **Waiving of charges of deployment of Central Forces**

1305. SHRI NARENDRA KUMAR SWAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the State Government of Odisha has requested the Union Government to waive the charges of deployment of Central Forces in the State; and

(b) if so, what steps have been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) and (b) Requests have been received from the State Government of Odisha for waiver of charges towards deployment of the Central Forces in the State. The Central Government has constituted a Committee for rationalization of the rates of deployment charges.

#### **Women personnel in SSB**

†1306. SHRI RAM NATH THAKUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Sashastra Seema Bal (SSB) deployed at International Border in Bihar does not have sufficient number of women personnel;

†Original notice of the question was received in Hindi.

(b) whether it is also a fact that women moving at International Border are frisked by male personnel and due to this women feel uncomfortable; and

(c) if so, whether Government would ensure to deploy sufficient number of women personnel at work place in SSB, so that women passengers do not have to feel uncomfortable situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (c) SSB has sufficient number of women personnel deployed on the Indo-Nepal Border in Bihar. Checking and frisking of women passengers crossing the International border is being done by women personnel of SSB. In case women personnel are not available at any particular location, women personnel from adjoining BOPs are deployed.

#### **Terrorist attack on CRPF convoy**

1307. SHRI DIGVIJAYA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether SSP, PCR, Kashmir on behalf of IGP Kashmir zone sent signal to CRPF, BSF, ITBP, Army, Air Force and all Range DIGs of Kashmir warning them of sanitizing their areas regarding use of RDX on 8th February, 2019;

(b) whether on 14th February, 2019, CRPF convoy was attacked by terrorist in which 44 CRPF jawans died;

(c) whether Government has conducted enquiry about why this warning was ignored and CRPF convoy route was not sanitized, if not, reasons therefor; and

(d) if so, who was responsible and Government has taken any action against officials who failed to sanitize the route?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) Intelligence inputs are shared on a real time basis by the security agencies and they act in a synergized manner.

(b) On 14th February, 2019, there was an attack on CRPF convoy in which 40 CRPF personnel attained martyrdom.

(c) and (d) The investigation by NIA into this attack, has resulted in the conspirators, suicide attacker and the vehicle provider being identified.